

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 450/2003

DATE OF ORDER: 14.10.2003

P.D. Sharma son of Shri Ram Swaroop Sharma aged about 51 years, resident of Janna Nagar, Ajmer Road, Jaipur at present working as Superintendent of Police, (CID), Crime Branch, Police Head Quarter, Rajasthan, Jaipur.

.... Applicant.

VERSUS

1. Union of India through its Secretary, Home Department, Ministry of Home Affairs, Central Secretariat, New Delhi.
2. State of Rajasthan through its Chief Secretary, Govt. of Rajasthan, Government Secretariat, Jaipur.
3. Secretary, Department of Personnel, Government of Rajasthan, Government Secretariat, Jaipur.
4. Secretary, Home Department, Government of Rajasthan, Government Secretariat, Jaipur.
5. Union Public Service Commission, through its Chairman, Union Public Service Commission, Dholpur House, New Delhi.

.... Respondents:

None present for the applicant.

Mr. S.K. Agarwal, Proxy counsel for
Mr. Sanjay Pareek, Counsel for the respondents nos. 1 & 5.

Mr. U.D. Sharma, Counsel for the respondents nos. 2 to 4.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

None is present on behalf of the applicant today even in the second round. From the order sheet dated 10.9.2003, it is evident that none was present on behalf of the applicant. From the facts, it appears that the applicant is not interested in pursuing this OA. As such, the present OA is dismissed for non-prosecution.

Xd 13/V
(A.K. BHANDARI)
MEMBER (A)

W.A.S.
(M.L. CHAUHAN)
MEMBER (J)